

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

COARM:

(IB)-895(ND)2019

PRESENT: MR. L.N. GUPTA  
HON'BLE MEMBER(T)

MS. INA MALHOTRA  
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.09.2019

NAME OF THE COMPANY: M/s. Kaushalya Bansal V/s. Dwarkadhis  
Projects Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 7 of IBC, 2016

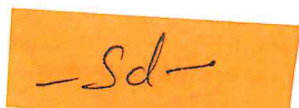
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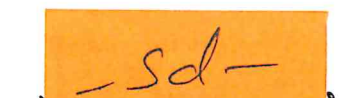
Present: Mr. Vinod Chaurasia, Advocate for the Petitioner.

**ORDER**

CA 1186/2019 has been filed by the petitioner praying for revival of the petition which had been adjourned sine-die in view of the pendency of the Writ Petition before the Hon'ble Apex Court. Since the said Writ Petition has been disposed off, this petition is restored to its original stage and number.

Notice be issued to the Corporate Debtor vide all modes including through the process of the Bench returnable on 1<sup>st</sup> October, 2019. Service also be effected on the Corporate Debtor through its Directors. Affidavit of service be filed. Dasti.

  
(L.N. Gupta)  
Member (T)

  
(Ina Malhotra)  
Member (J)